

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 119 of 2021
With
Original Application No. 135 of 2021**

Tribunal on its own motion-SUO MOTU
Based on The News item in the Dinamalar
Tamil Newspaper Chennai Edition
Dated: 14.04.2021, under the caption
"All over the village Is dust land,
it deforms the villages along with lives."

Applicant(s)....

Vs

The Principal Secretary to State of Tamil Nadu,
Health and Welfare Department,
Chennai & Ors.

Respondent(s)...

With

K. Palaniyappan,
Dasavilakku,
Tamil Nadu

Applicant(s)....

Vs

District Collector,
Salem and Ors.

Respondent(s)...

S. No	Description	Page No.
1.	Affidavit filed on behalf of the 4 th Respondent – Tamilnadu Pollution Control Board.	1 – 3

Filed by

Thiru. Sai Sathyajith,
BSC, Chennai.

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 119 of 2021 (SZ)

With

Original Application No. 135 of 2021 (SZ)

Tribunal on its own motion Suo Motu
based on the newspaper items published
in Dinamlar Tamil Newspaper, Chennai Edition,
Dt.14.04.2021 under the caption "All over the
villages is dust Land, it deforms the villages along with lives"

... Applicant(s)

Versus

The Chief Secretary to Govt. of Tamil Nadu,
Govt Secretariat, Chennai
and Ors.

... Respondent(s)

With

K. Palaniyappan,
Dasavilakku, Tamil Nadu

... Applicant(s)

Versus

District Collector,
Salem and Ors.

... Respondent(s)

AFFIDAVIT FILED ON BEHALF OF THE 4TH RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.

I, R. Rajamanickam, S/o P.M. Ramasamy, Hindu, aged about 58 years, having my office at 76, Mount Salai, Guindy, Chennai-600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Chennai – 32, and filing this Report on behalf of the 4th Respondent


30/10/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

RECEIVED AT THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
ON 30/10/2022
BY THE SECRETARY

Tamil Nadu Pollution Control Board (TNPCB) and as such I am well acquainted with the facts of the case from the records.

2. It is respectfully submitted that the Hon'ble National Green Tribunal (SZ), Chennai in its order dated 06.09.2022 has directed inter alia as follows:

"Para 4: Be that as it may, once the reply is given to the show cause notices issued by the Pollution Control Board, the individual units are directed to appear before the Board and submit what all are their objections and the Pollution Control Board is directed to pas appropriate order.

Para 5: This Tribunal has taken suo-motu action against the brick kiln owners taking cognizance of the fact that there was no provision to regulate their activities and the unauthorized brick kilns have been popping up exploiting the western Ghat region resulting in ecological damage.

Para 6: Therefore, the proceedings were initiated by the Pollution Control Board as well as the Mining Authority. The Brick Kiln owners who are represented through their Association are directed to file their appropriate response in this regard.

Para 7: If replies to the show-cause notices are received by Pollution Control Board, it is directed to complete the proceedings by conducting an enquiry after affording an opportunity of personal hearing to the individuals and then pass necessary orders within a period of six weeks."

3. It is respectfully submitted that based on the above directions, the Board vide memo dated 14.10.2022 have instructed the Joint Chief Environmental Engineer (Monitoring), Coimbatore and District Environmental Engineer, Coimbatore (North) to jointly conduct personal hearing with all the 185 brick kiln units based on the reply furnished by them for the show cause notice issued for imposing environmental compensation. Accordingly, the Joint Chief Environmental Engineer (Monitoring),

RECEIVED
TAMIL NADU POLLUTION CONTROL BOARD
NO.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.


31/10/22
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

Coimbatore has given time schedule for conducting personal hearing from 26.10.2022 to 10.11.2022.

Hence, it is respectfully prayed to grant one month time to complete the personal hearing meeting with all the 185 units and to submit the final report to the Hon'ble National Green Tribunal (Southern Zone).

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.


31/10/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

BEFORE ME

VERIFICATION

I, R. Rajamanickam, S/o P.M. Ramasamy working as Joint Chief Environmental Engineer, having office at No. 76, Mount Salai, Guindy, Chennai -600 032, do hereby submit that the above contents are true to the best of my knowledge and belief through records.


31/10/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.18, MOUNT SALAI GURDY,
CHENNAI - 600 032

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.18, MOUNT SALAI GURDY,
CHENNAI - 600 032

**BEFORE THE HON'BLE NGT (SZ),
CHENNAI**

**Original Application No. 119 of 2021
With
Original Application No. 135 of 2021**

Tribunal on its own motion-SUO MOTU
Based on The News item in the Dinamalar
Tamil Newspaper Chennai Edition
Dated: 14.04.2021, under the caption
"All over the village Is dust land,
it deforms the villages along with lives."

Applicant(s)...

Vs

The Principal Secretary to State of Tamil
Nadu, Health and Welfare Department,
Chennai & Ors.

Respondent(s)...

With

K. Palaniyappan,
Dasavilakku,
Tamil Nadu

Applicant(s)....

Vs

District Collector,
Salem and Ors.

Respondent(s)...

**AFFIDAVIT FILED ON BEHALF OF
THE 4TH RESPONDENT –
TAMILNADU POLLUTION CONTROL
BOARD.**

Advocate for Respondent: TNPCB
Thiru. Sai Sathyajith
BSC, Chennai.

Dated: 31.10.2022

Date of hearing: 01.11.2022

